

**Steps to see the Quota Reserved for Scheduled Castes and Scheduled Tribes in L.I.C.**

4341. SHRI S. M. SIDDAYYA: Will the Minister of FINANCE be pleased to state:

(a) the total number of employees in the Life Insurance Corporation of India in each category as on 1st January, 1973;

(b) of them, how many belong to the Scheduled Castes and Scheduled Tribes in each category, separately; and

(c) what special steps Government propose to take in order to fill up the quota reserved for them in each category?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) and (b) The total number of employees in the LIC and the number of those belonging to Scheduled Castes and Scheduled Tribes at the financial year 1971-72 are given below:

| Category of posts                       | On 31st March, 1972.      |                             |                  |
|---|---------------------------|-----------------------------|------------------|
|   | Total Number of employees | Number of Scheduled Castes. | Scheduled Tribes |
| Class I Officers .                      | 3641                      | 3                           | 1                |
| Class II Development officers.          | 7900                      | 17                          | .                |
| Class III Supervisory & Clerical Staff. | 34,897                    | 554                         | 37               |
| Class IV Sub-staff (including sweepers) | 7,166                     | 1013                        | 87               |

Information as at 1st January, 1973 is not available as statistics are maintained by the Corporation on "financial-year" basis.

(c) The LIC has not been able to appoint persons belonging to Scheduled Castes and Scheduled Tribes in all

the reserved vacancies, owing to paucity of suitable candidates from these communities. The unfilled reserved vacancies are, however, carried forward for three years. For persons belonging to Scheduled Castes/Tribes the LIC has also relaxed the conditions relating to age, qualifications and marks for written and oral tests, and charges concessional application fees.

**Total value of Import/Export of India**

4342 KUMARI KAMLA KUMARI: Will the Minister of COMMERCE be pleased to state the average compound rate of growth of export trade achieved in the first three years of the Fourth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): The average compound rate of growth of export trade achieved in the first three years of the Fourth Plan has been of the order of 5.8 per cent per annum.

**Foreign Exchange Earnings by the Export of Computers and IBM-129**

4343. KUMARI KAMLA KUMARI: Will the Minister of COMMERCE be pleased to state.

(a) the amount of foreign exchange earned during 1972 by exporting computers and IBM-129 to other countries,

(b) whether computers are exported to U.S.A. and Russia, and

(c) if so, the total foreign exchange earned from U.S.A. on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No computers were exported from India during 1972. However, 117 nos. of data processing machine (IBM 129) valued at Rs 44.3 lakhs were exported during 1972.

(b) and (c). Do not arise